

[Shri Zulfikarullah]

Delhi, for the year ended 31st December, 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above.

[Placed in Library. See No. LT-2683/78].

**NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944**

**SHRI ZULFIQUARULLAH:** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(1) Notification No. 157/78 published in Gazette of India dated the 23rd August, 1978 regarding grant of full rebate of the duty paid on Refined diesel oil, Light Diesel Oil and Furnace Oil, when supplied to bunker ocean-going vessels on foreign run.

(2) Notification No. 158/78 published in Gazette of India dated the 23rd August, 1978 regarding reduction in the basic duty on furnace oil supplied to bunker coastal vessels to the pre-16.12.1977 level.

(3) An explanatory memorandum (Hindi and English versions) regarding the above two Notifications.

[Placed in Library. See No. LT-2684/78].

**MESSAGE FROM RAJYA SABHA**

**SECRETARY:** Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday the 17th August, 1978, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

**MOTION**

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes and resolves that the following ten members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

1. Shri N. P. Chaudhari
2. Shri Phanindra Nath Hansda
3. Shri Jagbir Singh
4. Shrimati Jamuna Devi
5. Prof. N. M. Kamble
6. Shri B. D. Khobragade
7. Shri Buddha Priya Maurya
8. Shri Roshan Lai
9. Shri Harkishan Singh Surjeet
10. Shri V. V. Swaminathan."